GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3133 ANSWERED ON:19.08.2011 MONITORING OF NGOS Dhurve Jyoti

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to ensure participation of public representatives and district administration in monitoring the works of Non-Governmental Organisations (NGOs) operating in Adivasi areas;
- (b) if so, the details thereof alongwith the number of districts likely to be covered under the said proposal; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): The Monitoring of the works of Non-Governmental Organisations (NGOs) receiving grants from this Ministry is done every year by the concerned District Collector. From this year onwards, all the programmes of this Ministry will also be reviewed by the District Level Vigilance and Monitoring Committee constituted by the Ministry of Rural Development. Thus, the participation of public representatives in monitoring the works of NGOs receiving grants from this Ministry is ensured.
- (b): It covers the whole country.
- (c): Does not arise.